

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) Diary No.25555/2021

(Arising out of impugned final judgment and order dated 09-07-2021 in SLP(C) No.6866/2021 passed by the Supreme Court Of India)

N. TAHERA & ANR.

Petitioner(s)

VERSUS

SEEMA BEGUM & ANR.

Respondent(s)

(IA No.136024/2021 - FOR LISTING REVIEW PETITION IN OPEN COURT; and, IA No.136021/2021 - FOR CONDONATION OF DELAY IN FILING REVIEW PETITION)

Date : 30-11-2021 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

By Circulation

UPON perusing papers the Court made the following  
O R D E R

Delay condoned.

Application for listing Review Petition in open Court is rejected.

The Review Petition is dismissed, in terms of the Signed Order placed on the file.

Pending applications, if any, also stand disposed of.

(MUKESH NASA)  
COURT MASTER

(VIRENDER SINGH)  
BRANCH OFFICER